

REPUBLICATION OF FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TASTY DAIRY SPECIALITIES LIMITED
MANUFACTURING MILK AND MILK BASED PRODUCTS
AT JAIPUR, KANPUR DEHAT, UP

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN & CIN/LLP No.	TASTY DAIRY SPECIALITIES LIMITED CIN : L15202UP1992PLC014593 PAN : AAAC6936H
2.	Address of the Registered Office	D-3, UPSIDC Industrial Area, Jaipur, Kanpur Dehat, Uttar Pradesh, India, 209311
3.	URL of website	https://www.tastydairy.com
4.	Details of place where majority of fixed assets are located	D-3, UPSIDC Industrial Area, Jaipur, Kanpur Dehat, Uttar Pradesh, India, 209311
5.	Installed capacity of main products/ services	Processing Facility of 3.5 Lakh Litres of Milk Per Day
6.	Quantity and value of main products/ sold in last financial year	As per Audited financial Statement : Revenue Rs. 6.44 Crores in 2024-25 Rs. 39.86 Crores in 2023-24 Rs. 111.43 Crores in 2022-23
7.	Number of Employees/Workmen	None as of date as informed by the management.
8.	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL	The information can be obtained from Resolution Professional through email tastydairy.lbc@gmail.com List of Creditors (FC and OC) can be viewed from the below link : https://ibbi.gov.in/en/claims/front-claim-details/23232
9.	Eligibility for resolution applicants under Section 25 (2) (h) of the Code is available at URL	The information can be obtained from Resolution Professional through email tastydairy.lbc@gmail.com
10.	Last date for receipt of expression of interest	02.08.2026 *
11.	Date of issue of provisional list of prospective resolution applicants	10.08.2026 *
12.	Last date for submission of objections to provisional list	15.08.2026 *
13.	Date of issue of final list of prospective resolution applicants	18.08.2026 *
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.08.2026 *
15.	Last date for submission of resolution plans	19.09.2026 *
16.	Process email id to submit Expression of Interest	tastydairy.lbc@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Registered under MSME UDYAM Reg. No. : UDYAM-UP-43-0087024

Note: *The dates mentioned in the FORM G are beyond the last date of the conclusion of the CIRP in the matter. The RP has filed appropriate application before the Hon'ble NCLT, Allahabad and hence, such events are subject to the approval of the extension of the CIRP Period by the adjudicating authority.

Anish Agarwal | Resolution Professional
For Tasty Dairy Specialities Limited (Under CIRP)
Regn. No : IBBI/PA-001/PA-P-01497/2018-19/12256
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18th July, 2026

